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Title: Secretary-General reported messages from Rajya Sabha that Rajya Sabha adopted a motion in regard to the Joint Committee on Offices of Profit and agreed without any amendment to the school of Planning and Architecture Bill, 2014 passed by Lok Sabha

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 14th August, 2014 adopted the following Motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee on Offices of Profit be constituted for the purposes set out in the Motion adopted by the Lok Sabha at its sitting held on the 1st August, 2014 and communicated to this House, and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five Members from among the Members of the House to serve on the said Joint Committee."

2. I am further to inform the Lok Sabha that as a result of the election process initiated pursuant to the above Motion, four Members of Rajya Sabha were duly elected to the said Committee and their names were communicated to the Lok Sabha through a Message dated 2nd December, 2014 from the Rajya Sabha. As intimated therein the election process to fill up the remaining one vacancy in the Committee having completed during the current Session, Shri Naresh Agrawal, Member, Rajya Sabha has been duly elected to be a member of the Committee.'

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th December, 2014 agreed without any amendment to the School of Planning and Architecture Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 3rd December, 2014 ."

12.09 hrs

COMMITTEE ON ESTIMATES

1st Report